

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 12/111/2009

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
19.01.2018

NAME OF THE COMPANY: Gangaden Vijay Kumar (HUF) &Anr. Vs. M/s
Data Infosys Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Vivek Malik and Mr. Dhawal Malik, Advocates for the
Petitioner


Mr. R.K. Gupta, Advocate for the Respondent.

ORDER

CP 125/2010, connected with CP No. 53/09, 106/09 and 12/09 are
part heard.

To come up for further directions on 31st January, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)